12

NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/184/2016

NAME OF THE PETITIONER(S)

: Venkatraman Shivkumar

NAME OF THE RESPONDENT(S)

: M/s Then India Energy Private Limited & 13 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

10 Radhika Makeshwari
Fox and On behalf of NK Bhansali

Radlika

2. KAVITHA BALAJI.

For Rg 4R3

3. J. Pachifuf Pan

course for Def. Respondent

Stely

4. K. RAMASAMY X

Gevinoidan kunak

Course (for

Petiting

az_

6. A Renjeri

Au hum

Compa

An

ORDER

Shri G V Mohan Kumar, counsel for petitioner present. Shri A Rengarajan, PCS representing R1, Ms Kavitha Balaji, counsel for R2 & R3, Shri J Pachiyappan, counsel for R4 & R11 are present. Counsels representing R1, R4 and R11 shall file memo adopting the counter filed by R2 & R3. Time extended at their request for filing memo. Counsel for petitioner is directed to file rejoinder for the counter filed by R2 & R3. Put up on 24.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)